

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
BENCH, CHENNAI**

**ORIGINAL APPLICATION NO. 136 of 2023**

**IN THE MATTER OF: -**

**Venkata Reddy**

**.... Applicant**

**Versus**

**The State of Telengana & Ors.**

**.... Respondent**

**ADDITIONAL AFFIDAVIT FILED ON BEHALF OF THE MINISTRY OF  
ENVIRONMENT FOREST AND CLIMATE CHANGE**



Filed by:  
**G.M. SYED NURULLAH SHERIFF**  
**Senior Standing Counsel**  
**MoEF&Cc.**  
**Mob. No. 9444015330**  
**Counsel for Respondent no.2**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

IN

ORIGINAL APPLICATION No. 136 of 2023

IN THE MATTER OF:-

M.VENKATA REDDY

...APPLICANT

VERSUS

STATE OF TELANGANA & ors

....RESPONDENT(s)

COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO.2 MINISTRY  
OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MoEF&CC)

MOST RESPECTFULLY SHOWETH:-

I, Tarun Kathula, working as Director/Scientist 'F', in the Ministry of Environment, Forest and Climate Change (MoEF&CC), having office at Hyderabad do hereby solemnly affirm and state as under:

1. That I, in the capacity of Director/Scientist 'F' in the MoEF&CC, am fully conversant with facts of the case and competent to swear this affidavit on behalf of the MoEF&CC.
2. That the instant application has been filed against the unauthorized construction of "Manair River Front Development Project" at Karimnagar of Telangana State without obtaining Environmental Clearance from the statutory authorities. It is alleged that the River front development project was initiated on River Manair adjacent to the Lower Maneru Dam (LMD). Further, it is also alleged that as per the EIA Notification, 2006, the Riverfront project falls under Townships and area development project, 8(b), B category projects as the area under development would be more than 50 hectares.

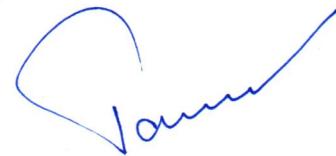
Tarun Kathula  
Director/Scientist 'F' (C)  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change  
Aranya Bhavan, Hyderabad, Telangana-500 004.

3. It is humbly submitted that w.r.t the allegation made by the applicant, the answering respondent (i.e. MoEF&CC) had conducted a site inspection on 17.05.2024 of the project in question through its Regional office, Hyderabad. The aforesaid inspection report has been filed by the Answering Respondent through its Regional office before the Hon'ble Tribunal by way of affidavit on 16.10.2024.
4. It is humbly submitted that the Hon'ble Tribunal vide its order dated 17.02.2025 has directed the Project Proponent to provide final KML file to Answering Respondent i.e. MoEF&CC. Further, the MoEF&CC has also directed to file additional affidavit within two weeks to assess the total Manair Riverfront Project's exact area and built-up area. The relevant order dated 17.02.2025 is reproduced below:

*"5. It is apparent from the above-quoted reply that the MoEF&CC cannot assess the total Manair Riverfront Project's exact area and build up area unless the Final Keyhole Markup Language (KML) File and construction Master Plan are provided by the Project Proponents i.e. Respondent No.4 -Telangana State Tourism Development Corporation Limited and Respondent No.6 - Irrigation Department.*

*6. The learned counsel appearing for Respondents No.4 and 6 is present today.*

*7. We fail to understand as to why they have not submitted the documents to the MoEF&CC (Respondent No.2). So, we direct that these documents should be provided forthwith within a week and thereafter, an additional reply affidavit shall be submitted by the MoEF&CC within two weeks thereafter."*



Tarun Kathula  
Director/Scientist 'F' (C)  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change  
Aranya Bhavan, Hyderabad, Telangana-500 004.

5. In view of the above, Department of Irrigation and CAD, Government of Telangana has provided the letters dated 24.02.2025 and 06.03.2025 (annexed as Annexure-1 and 2 in the Additional report) and KML file of the project to the Regional office, Hyderabad of the Answering Respondent. On the basis of the documents provided by the PP, the Additional Report dated 26.03.2025 has been prepared. Further, the relevant part along with the conclusion of the aforesaid additional report is stated below:

*“The construction activities were part of a flood mitigation focusing on flood protection rather than a new irrigation initiative. The scope of the project included (i) the Construction of protection walls along the Manair River to prevent flooding, (ii) Improvements to Check Dam-II and the construction of a half barrage, and (iii) the Excavation of a feeder canal to ensure the proper water flow.*

*The Telangana Tourism Development Corporation has also shared the KML file, along with a letter dated 06.03.2025 (Annexure 2), which states that the Manair Riverfront Development Project includes several key infrastructure components designed to enhance the area’s aesthetic and recreational appeal. One of the main features is the ‘Entrance Plaza’, located at 2.100 km chainage. Out of the 4.00 acres available at this site, 2.59 acres will be utilized for constructing a road connecting the ‘Ramagundam-Hyderabad Bypass Road’ to the bund. This development will include landscaping, illumination, pathways, and plantings, ensuring a well-planned and visually appealing public space. Another significant component is the ‘View Gallery,’ proposed at 3.150 km chainage and planned as part of the ‘Musical Fountain area.’ The gallery will occupy 1.15 acres, although construction has not yet commenced. The structure is intended to be built on an earthen bund created by the Irrigation Department, offering visitors a scenic vantage point to appreciate the surroundings.*

*The Tourism Department also stated that the project features a Musical Fountain, planned to be located within the riverbed, with a Fountain Basement area of 0.074 acres. This component is designed to enhance the tourism potential of the Manair Riverfront while contributing to the overall ambiance of the project. 8. From a regulatory perspective, the project proponents assert that the total area of the development remains within permissible environmental thresholds. Specifically, the total covered area does not exceed 50 hectares (Ha) as per the KML file provided, and stated*

  
Tarun Kathula  
Director/Scientist 'F' (C)  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change  
Aranya Bhavan, Hyderabad, Telangana-500 004.

that the total built-up area is planned to be less than 150,000 square meters (Sqm).

**Conclusion:**

i. In the letter of Irrigation and Department (Annexure 1) and KML files shared with MoEFCC, the scope of the construction on the Manair River includes the construction of protection walls and check dams and the excavation of feeder canals related to flood control and were not associated with the Manair River Front or irrigation purpose. Such activities are exempt from requiring an Environmental Impact Assessment (EIA) or Environmental Clearance (EC) as per S.O. 3977 (E), dated August 14, 2018, Ministry of Environment, Forest, and Climate Change, Notification, New Delhi.

ii. In view of the above, as per the site inspection conducted on 17th May 2024 and as per the latest KML file provided by the project proponent, the works undertaken by the irrigation department on Manair River are exempted from EIA Notification 2006, amended from time to time.

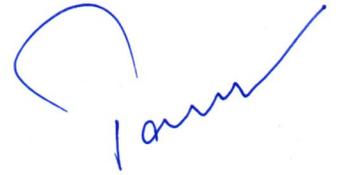
iii. Further, the letter from the Irrigation Department states that the Tourism Department has yet to take NOC for the said project from the Irrigation Department, and it will be considered on merits.

iv. In the Tourism Department's letter (Annexure 2) and the KML file shared, it is observed that the construction work comprises an Entrance Plaza (4.0 acres), a View Gallery (1.15 acres), and a Musical Fountain in the riverbed with a base of 0.074 acres. Further, the Tourism Department is finalizing the "Construction Master Plan" and has not indicated the built-up area in sq. meters." **Copy of the Additional Report is annexed as Annexure-R/1.**

6. It is submitted that the present counter affidavit may kindly be taken on record and into consideration and the Hon'ble Tribunal may pass appropriate Order(s), direction(s) as deemed fit and proper under the facts and circumstances of the present case.
7. That other/ancillary issues raised in the application under reply do not pertain to the answering respondent. The Answering Respondent seeks

Tarun Kathula  
Director/Scientist 'F' (C)  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change  
Aranya Bhavan, Hyderabad, Telangana-500 004.

leave to make additional submissions, if required, during the course of the proceedings.



DEPONENT

Tarun Kathula

Director/Scientist 'F' (C)  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change  
Aranya Bhavan, Hyderabad, Telangana-500 004.

VERIFICATION

Verified at Hyderabad on 01<sup>st</sup> of this day of April, 2025 that the contents of the above affidavit are correct to my knowledge and belief based on official records and nothing material has been concealed therefrom.



DEPONENT

Tarun Kathula

Director/Scientist 'F' (C)  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change  
Aranya Bhavan, Hyderabad, Telangana-500 004.

भारत सरकार  
Government of India  
पर्यावरण वन और जलवायु परिवर्तन मंत्रालय  
Ministry of Environment, Forest and Climate Change  
उप कार्यालय, हैदराबाद  
Sub-Office, Hyderabad

अरण्य भवन/Aranya Bhawan  
रूम नंबर/Room No. 618, 6<sup>th</sup> मजला/Floor  
सैफाबाद /Saifabad, हैदराबाद/Hyderabad-500004  
तेलंगाना /Telangana  
Date: 26.03.2025

F. No: 4-03/2024/IRO-HYD

Member Secretary  
EAC Infra -1  
MoEFCC, New Delhi

**Sub:** Original Application No.136 of 2023 (SZ) titled as M. Venkata Reddy, Telangana Vs State of Telangana, Rep. by its Chief Secretary, Telangana and Ors. pending before the NGT, SZ, Chennai -reg.

Madam/Sir,

The undersigned is directed to refer to the MoEFCC Email dated 6th March 2025 on the above subject and inform that the Irrigation and CAD Department and Telangana Tourism Development Corporation, Government of Telangana, have shared their project details along with the KML files.

2. Based on the information provided by the project proponents, the additional report is enclosed herewith, along with annexures for your kind perusal and necessary action.

आपका विश्वासी/Yours faithfully,

Digitally signed by  
Kathula Tarun Kumar  
Date: 26-03-2025  
09:36:57

(तरुण कथूला/Tarun Kathula)  
वैज्ञानिक 'एफ'/Scientist 'F'  
ईमेल/Email: tk.kathula@gov.in  
टेलीफोन/Tel: 040-29390051

**Encl:** as above.

Copy to:

1. Director, Compliance and Monitoring Division, MoEFCC, New Delhi
2. LMC Division, MoEFCC, New Delhi

**Additional report on Manair riverfront project concerning Order dated 17.02.2025 in Hon'ble NGT case of OA No. 136 of 2023 (SZ) titled M. Venkata Reddy vs state of Telangana and ors. pending before NGT (SZ), Chennai**

As per the order dated 17.02.2025, the Hon'ble Tribunal expressed its dissatisfaction with the failure of Respondents 4 and 6 (Telangana Tourism Development Corporation and the Irrigation Department) to submit key documents, specifically the Final Keyhole Markup Language (KML) file and the Construction Master Plan. It was noted that these documents were essential for the MoEF&CC to assess the environmental impact and legality of the project from environment angle. Consequently, the Tribunal issued a strict directive that these documents must be submitted within one week. Following this, the MoEF&CC was ordered to file an additional reply affidavit within two weeks after receiving the documents.

2. The Tribunal has scheduled the next hearing on 03.04.2025. The Hon'ble Tribunal stated that if the applicant provides evidence that work continues despite the Tribunal's earlier stay order, contempt proceedings could be initiated against the project proponents. Additionally, if the Telangana State Tourism Corporation (TSTDC) and the Irrigation Department fail to submit the required documents, it may lead to further legal action and delays in the project.

3. In this background, the Department of Irrigation and CAD, Government of Telangana, has shared the details of the KML file along with a letter dated 24.02.2025 (**Annexure 1**), stating that the construction activities were part of a flood mitigation focusing on flood protection rather than a new irrigation initiative. The scope of the project included (i) the Construction of protection walls along the Manair River to prevent flooding, (ii) Improvements to Check Dam-II and the construction of a half barrage, and (iii) the Excavation of a feeder canal to ensure the proper water flow. The same was recorded in detailed in the inspection report conducted on 17<sup>th</sup> May 2024, which was placed before Hon'ble NGT (SZ) vide reply affidavit dated 16.10.2024



KML file snap shared by the Irrigation Department.

4. The Irrigation and CAD department clarified that no land acquisition was undertaken, and no new irrigation facilities or storage units were created as part of this project.

5. As per the latest letter (**Annexure 1**), the Irrigation Department distanced itself from the Manair Riverfront Tourism Project, stating that it was a separate initiative managed by the Telangana Tourism Department. The department indicated that if the tourism project required environmental clearance, it would be the responsibility of the Tourism Department to obtain it, and the request of the Tourism Department for a No Objection Certificate (NOC) for the riverfront project from the Irrigation Department comes, it would be evaluated on merit.

6. The Telangana Tourism Development Corporation has also shared the KML file, along with a letter dated 06.03.2025 (**Annexure 2**), which states that the Manair Riverfront Development Project includes several key infrastructure components designed to enhance the area's aesthetic and recreational appeal. One of the main features is the 'Entrance Plaza', located at 2.100 km chainage. Out of the 4.00 acres available at this site, 2.59 acres will be utilized for constructing a road connecting the 'Ramagundam-Hyderabad Bypass Road' to the bund. This development will include landscaping, illumination, pathways, and plantings, ensuring a well-planned and visually appealing public space. Another significant component is the 'View Gallery,' proposed at 3.150 km chainage and planned as part of the 'Musical Fountain area.' The gallery will occupy 1.15 acres, although construction has not yet commenced. The structure is intended to be built on an earthen bund created by the Irrigation Department, offering visitors a scenic vantage point to appreciate the surroundings.

7. The Tourism Department also stated that the project features a Musical Fountain, planned to be located within the riverbed, with a Fountain Basement area of 0.074 acres. This component is designed to enhance the tourism potential of the Manair Riverfront while contributing to the overall ambiance of the project.

8. From a regulatory perspective, the project proponents assert that the total area of the development remains within permissible environmental thresholds. Specifically, the total covered area does not exceed 50 hectares (Ha) as per the KML file provided, and stated that the total built-up area is planned to be less than 150,000 square meters (Sq.m).



KML file snap shared by the Tourism Department.

9. In the letter from the Tourism Department, the project team acknowledges the necessity of regulatory compliance. It states that the 'Draft Project Construction Master Plan' is under submission to the local body. Project work will resume after approval and by the National Green Tribunal (NGT) orders only. Further, the Tourism Department also emphasizes that if future expansions push the project's total covered area beyond 50 Ha or the built-up area beyond 150,000 Sqm, the project authorities will undertake an EIA study and secure the necessary environmental clearance before proceeding.

## 10. Conclusion:

- i. In the letter of Irrigation and Department (**Annexure I**) and KML files shared with MoEFCC, the scope of the construction on the Manair River includes the construction of protection walls and check dams and the excavation of feeder canals related to flood control and were not associated with the Manair River Front or irrigation purpose. Such activities are exempt from requiring an Environmental Impact Assessment (EIA) or Environmental Clearance (EC) as per S.O. 3977 (E), dated August 14, 2018, Ministry of Environment, Forest, and Climate Change, Notification, New Delhi.

1(c)	(i) River Valley projects	(i) $\geq 50$ MW hydroelectric power generation;	(i) $\geq 25$ MW and $< 50$ MW hydroelectric power generation;		General Condition shall apply. Note:- (i) Category 'B' river valley projects falling in more than one state shall be appraised at the central Government Level.  (ii) Change in irrigation technology having environmental benefits (eg. From flood irrigation to Drip irrigation etc.) by an existing project, leading to increase in Culturable Command Area but without increase in dam height and submergence, will not require amendment/ revision of EC.
	(ii) Irrigation projects	(ii) $\geq 50,000$ ha. of culturable command area	(ii) $> 2000$ ha. and $< 50,000$ ha. of culturable command area.		
			<b>Irrigation system</b>	<b>Requirement of EC</b>	
			(a) Minor Irrigation system ( $\leq 2000$ Ha)	Exempted	
			(b) Medium irrigation system ( $> 2000$ and $< 10,000$ ha.)	Required to prepare EMP and to be dealt at State Level (B <sub>2</sub> category).	

			(c) Major irrigation system ( $\geq 10,000$ to $< 50,000$ ha.)	Required to prepare EIA/EMP and to be dealt at State Level (B <sub>1</sub> category).	
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- ii. In view of the above, as per the site inspection conducted on 17th May 2024 and as per the latest KML file provided by the project proponent, the works

undertaken by the irrigation department on Manair River are exempted from EIA Notification 2006, amended from time to time.

- iii. Further, the letter from the Irrigation Department states that the Tourism Department has yet to take NOC for the said project from the Irrigation Department, and it will be considered on merits.
- iv. In the Tourism Department's letter (**Annexure 2**) and the KML file shared, it is observed that the construction work comprises an Entrance Plaza (4.0 acres), a View Gallery (1.15 acres), and a Musical Fountain in the riverbed with a base of 0.074 acres. Further, the Tourism Department is finalizing the "Construction Master Plan" and **has not indicated the built-up area in sq. meters**. However, in the letter, it has assured to follow the EIA 2006 Notification if the covered area exceeds the following:

(1)	(2)	(3)	(4)	(5)
"8		<b>Building or Construction projects or Area Development projects and Townships</b>		
<b>8 (a)</b>	Building and Construction projects		>20000 sq.mtrs and < 1,50,000 sq. mtrs. of built up area	<p>The term "built up area" for the purpose of this notification the built up or covered area on all floors put together, including its basement and other service areas, which are proposed in the building or construction projects.</p> <p><b>Note 1.-</b> The projects or activities shall not include industrial shed, school, college, hostel for educational institution, but such buildings shall ensure sustainable environmental management, solid and liquid waste management, rain water harvesting and may use recycled materials such as fly ash bricks.</p> <p><b>Note 2.-</b> "General Conditions" shall not apply.</p>

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**GOVERNMENT OF TELANGANA**  
**IRRIGATION AND CAD DEPARTMENT**

From:

**P. Nagabhushana Rao, B.Tech,**  
Executive Engineer,  
Irrigation Division.No.5  
LMD Colony, Karimnagar

To

**The Director,**  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change,  
Aranya Bhavan, Hyderabad – 500 004  
Telangana.

**Letter.No. EE/ID.5/IC-2/LMD/TS/T1** M/112

**Date: 24.02.2025**

**Sub:** Construction of Protection wall along the Manair river both sides on both flanks between downstream of LMD and Check Dam No.II of Karimnagar Rural (M), Karimnagar District for the work of protection wall, half weir and half barrage duly utilising the intact portion of Check dam-II, Canal – Submission of KML file for the subject work -Reg

**Ref:** 1. Original Application No :136 of 2023, before the Hon'ble National Green Tribunal, Southern Zone, Chennai  
2. Orders of the Hon'ble NGT Dt. 17-02-2025.

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It is to submit that theabove Original Application no:136 of 2023 has been filed before the Hon'ble National Green Tribunal,Southern Zone,Chennai

It is to submit the below for your kind consideration:

- a) The Government decided to take up flood mitigation works along the Manair River with the below scope of the work:
1. Construction of Protection walls from Km.1.100 to 3.700 on both flanks of Manair River in the Downstream of LMD.
  2. Improvements to existing Check Dam -II and Construction of Half Barrage(210M)
  3. Excavation of Feeder Canal from DBM-1 to feed fresh water to the Check Dam.
  4. The Irrigation Department is doing only flood protection work.
  5. No Land Acquisition has been done.
  6. No irrigation facilities or culturable command area is being created.
  7. No new storage is being contemplated.
- b) The Government has accorded Administrative Approval for Construction of Protection Walls on both flanks of Manair River below Lower Manair Dam (LMD)upto Check Dam-II vide G.O. Rt. No. 215, I & CAD (MI) Department, Dt. 09-06-2021 for Rs. 310.464 Crores.(Administrative approval accorded by the Government.

- c) The Engineer-in-Chief (I), Karimnagar accorded the Technical Sanction for the Estimate vide ENCR No. 04/2021-22, Dt. 22-01-2022 for Rs. 306.671 Crores.
- d) The work was entrusted to M/s SLR –HES(JV),G2,Gourishankar Residency, 8-2-293/K/53&54, Kamalapuri colony, Phase 3, Hyderabad 500073, Telangana vide agreement No.01/SE/IC-2/2022-23, Dt.22.04.2022 for Rs.274,70,70,176.02/- with (+) 3.96% Excess.
- e) It is to submit that As per categorization of projects and activities under 1(c) **(ii) Irrigation Projects the present irrigation project doesn't fall under Category A > 10,000 ha. Of culturable command area under irrigation or Category B < 10,000 ha. Of culturable command area under irrigation, requiring Prior Environmental Clearance Notification issued by Ministry of Environmental, Forest and Climate Change in August 2015. Therefore no prior Environmental Clearance is required for the subject Flood Protection and Irrigation work based on the scope of work as stated in para a).**
- f) It is humbly submitted that gated barrage with 14 vents is proposed with 0.70 mts below bed for which Model Studies Conducted at TSERL and also provided arrangements for feeding Manair River from DBM1 of Kakatiya Main Canal (Below LMD) to maintain the quality of water. The purpose was also to maintain the river ecology by clearing off siltation, other foreign material and preventing algae. Draining and cleaning a pond can remove nutrients that feed algae blooms, which can harm aquatic plants and life., promoting beneficial bacteria and improving water quality. Cleaner water can create a more favorable environment for aquatic life, such as fish and amphibians.
- g) The project is being implemented taking all precautions. The primary objective of the of the Flood Protection and Irrigation work being undertaken is to control flooding in the city by constructing a network of protection walls, embankments, and sluice gates for discharge of Manair River. The project focuses on improving the river's water quality, restoring the natural ecosystem, and enhancing biodiversity.
- h) It is most respectfully submitted that the present ongoing Flood Protection and Irrigation work of "*Construction of Protection Walls on both flanks of Manair River below LMD upto Check Dam-II*" vide G.O. Rt. No. 215, I & CAD (MI) Department, Dt. 09-06-2021 for Rs. 310.464 Crores is only a irrigation work. The work sanctioned by the aforesaid Government order is purely for

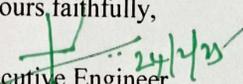
undertaking irrigation department work only which is intended for public safety and prevention of flooding. As stated already in para(e) above, the said work does not require any clearance as per the provisions of the EIA notification.

- i) It is further submitted that Manair river front project is a project promoted by the tourism department with a scheme of their own. The irrigation department is not concerned with the same. If at all the tourism department requires any NOC from the irrigation department for the aforesaid project, the irrigation department will consider the same on its own merits including the fact whether any environmental clearance is required for the said tourism project.

We are herewith submitting the KML file for the subject Irrigation work.

Thanking you,

Yours faithfully,

  
Executive Engineer,  
Irrigation Division No.5 of IC-2,  
LMD Colony, Karimnagar.

## **Telangana Tourism Development Corporation Limited**

(A State Government Undertaking)

'Tourism House', 3-5-891, Himayatnagar, Hyderabad-500 029. Telangana, INDIA

HYDERABAD  
Dt:06.03.2025

To,  
The Director,  
Integrated Regional Office,  
Ministry of Environment Forest and Climate Change,  
Aranya Bhavan, HYDERABAD – 500 004,

Sir / Madam,

**Sub: TGTDC – Engg – Hon'ble NGT, Chennai – OA No.136 of 2023(SZ), I.A. Nos. 149 & 150 of 2024(SZ) – Submission of Final Keyhole Markup Language (KML) File - Development of Manair River Front (MRF), at Lower Manair Dam (LMD), Karimnagar – TGTDC Declaration as 4<sup>th</sup> Respondent - Reg.**

**Ref:** (1) Hon'ble NGT, Chennai O.A. Application Dt.13.08.2023, Petition by Sri M. Venkata Reddy, R/o Eppallapally (V), Veenavanka (M), Karimnagar (Dist.).  
(2) Hon'ble NGT O.A. No.136 of 2023(SZ), Hearing Dt.18.09.2024.  
(3) Hon'ble NGT O.A. No.136 of 2023(SZ), I.A. Nos. 149 & 150 of 2024(SZ), Hearing Dt.17.02.2025.

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In accordance with the Hon'ble NGT Orders vide reference 3<sup>rd</sup> cited, the Final Keyhole Markup Language (KML) File, duly depicting the components of the project as given below:-

- a) **Entrance Plaza** : At @ 2.100Km chainage available land 4.00 Acres. Out of which we utilize 2.59 Acres land for formation of the road from Ramagundam-Hyderabad By-Pass Road to the bund, landscaping, illumination, pathways, plantation.
- b) **View Gallery** : At @ 3.150 Km chainage we proposed the Gallery for Musical Fountain area of 1.15 Acres, not yet started the work (it will be constructed on formation of Earthen bund constructed by Irrigation Dept.).
- c) **Musical Fountain** : In River Bed we propose the Fountain Basement area of 0.074 Acres land..

The above components total area is within the threshold limit of greater than or equal to 50 Ha and covered area 1,50,000 Sqm.

In this regard is to submit that, the Draft Project Construction Master plan is under submission of local body, and on approval and also in accordance with the Hon'ble NGT orders, the Project Work will be re-commenced.

Further I declare that, in case the threshold limit covered area and built-up area exceeds 50 Ha and 1,50,000 Sqm respectively in future expansion of Manair River Front Project, we the Project Authorities shall conduct the Environmental Impact Assessment (EIA) Study to obtain the Environmental Clearance.

Yours faithfully



Encl : KML File

MRF 0.00 to 3.800 KM with Tourism.kml

*U. Sarina*  
6/3/2025

SUPERINTENDENT ENGINEER  
TGTDC, HYDERABAD.